

**GOVERNMENT OF INDIA**  
**COAL**  
**LOK SABHA**

UNSTARRED QUESTION NO:2233

ANSWERED ON:07.12.2011

SHIFTING OF NAINI PROJECT

Jardosh Smt. Darshana Vikram;Pathak Shri Harin;Rathwa Shri Ramsinhbhai Patalbhai

**Will the Minister of COAL be pleased to state:**

(a) whether Gujarat Mineral Development Corporation Limited (GMDC) has requested the Union Government for the change of place of power project based in Naini, Odisha;

(b) if so, the details thereof;

(c) whether the Union Government had originally in July, 2007 allocated Naini Coal Block to GMDC to set up power plant at Angul District of Orissa or Dumka in Jharkhand; and

(d) if so, the time by which the request of the Government of Gujarat will be considered for change of place for the development of power project?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF COAL(SHRI PRATIK PRAKASHBAPU PATIL)

(a) to (d): On 25th July, 2007, M/s Gujarat Mineral Development Corporation (GMDC) has been jointly allocated Naini coal block with geological reserves of 500 million tonnes (GMDC share- 250 million tonnes) of coal located in the State of Orissa for generation of power for the proposed 1500 MW power plant to be set up at Angul in Orissa or near Dumka in Jharkhand. A request from Government of Gujarat has been received for setting up of power projects by power developers in Gujarat or at mining location in Orissa to whom M/s Gujarat Mineral Development Corporation has agreed to supply coal from the allocated Naini coal block. The request of M/s GMDC is being examined in accordance with the existing rules and guidelines.